

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
CIRCULAR

Sub: Updating the status of Proclaimed Offenders as "Absconding" in CIS

It is hereby informed that presently "Absconding" option is available under the "Litigant Status" in CIS. Accordingly, all the Ld. Judicial Officers exercising criminal jurisdiction are requested to direct their Readers to select the option "Absconding" under "Litigant Status" in all cases where an accused has been declared a Proclaimed Offender to ensure proper reflection of Proclaimed Offenders in POMS to avoid discrepancies in the data.

It is further to convey that the matter regarding modification of the existing option "Absconding" to "Proclaimed Offender/Absconding" in CIS is being taken up separately with the competent authority.

All concerned are requested to ensure strict compliance with the above directions.

This issues in terms of approval of Ld. Principal District & Sessions Judge (HQs), Delhi.


(Sanjay Bansal)

District Judge/Chairman
IT & Digitization/CCC, Delhi District Courts

No. 47083-333/Comp./POMS/2026

Dated 12 AUG 2026

Copy forwarded for information & necessary action to:

1. Ld. Principal District & Sessions Judges of all the districts (except Central/West) with a request to circulate the above said directions amongst all the DHJS & DJS Officers posted with the respective district/court complexes for information and compliance of the directions.
2. All the Judicial Officers posted in Central & West District for information and compliance of the directions.
3. Ld. Chief Judicial Magistrate, Central & West District for information and compliance of the directions.
4. PS to Ld. Principal District & Sessions Judge (HQs) with a request to place the same before Ld. Principal District & Sessions Judge (HQs) for information.
5. PS to Ld. Principal District & Sessions Judge (West) with a request to place the same before Ld. Principal District & Sessions Judge (West) for information.
6. The AOJ/Incharge, Computer Branch of all districts/court complexes, Delhi/New Delhi.
7. The Incharge, IT Cell, Rouse Avenue Courts Complex, New Delhi.
8. PS to the undersigned.
9. Dealing Official LAYERS for uploading on LAYERS.
10. Dealing Official Website Committee for uploading on Website.
11. Office file.


(Sanjay Bansal)

District Judge/Chairman
IT & Digitization/CCC, Delhi District Courts